

HIGH COURT OF JAMMU AND KASHMIR  
(Office of the Registrar General at Jammu)

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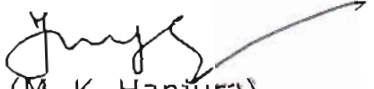
ORDER

No: 1253

Dated: 17.03.2016

In continuation to the High Court Order Nos. 949 and 953 dated 02.01.2016, it is hereby ordered that the license fee shall be charged at the uniform rate of (Rs.400/- per month) per Chamber to be deposited with the Registrar (Judicial), Jammu Wing of the High Court, by the main allottee.

By Order

  
(M. K. Hanjura)  
Registrar General

No: 41723-38/L.P

Dated: 17.03.2016

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Judges, High Court of J&K,  
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu, for information.
4. Registrar Judicial, High Court of J&K, Jammu,
5. Principal District & Sessions Judge, Jammu,
6. President, J&K High Court Bar Association, Jammu,  
.....for information & necessary action.

7. Incharge NIC for uploading the same on website.
8. Order file.

  
Registrar General